

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).
5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 23-01-2018 These petitions were called on for hearing today.

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
 Mr. Sarvjit Pratap Singh, Adv.
 Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Upendra Mishra, Adv.
 Mr. Rajendran Balan, Adv.
 Mr. Rohit Pandey, Adv.
 Mr. Abhishek, AOR

Mr. Shakil Ahmed Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

In respect of Respondent Nos. 3 and 4 in SLP(Crl.) Nos. 5183-5184/2014 Ld. Counsel for the petitioner has filed spare copy and failed to file fresh particulars. As a result notice could not be issued to the respondents.

It is submitted by the Ld. Counsel for the petitioner that he has already filed the fresh particulars in respect of the said respondents in the month of November, 2017. Registry to verify the same. If it is so, issue notice with utmost dispatch and list the matter before this Court on 15.3.2018. In case of default whereof the matter shall be processed for listing before the Hon'ble Judge in Chambers.

List again on 15.3.2018.

SANJAY PARIHAR
Registrar